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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.60/2013

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company	Parmeshwar Das Agarwa	al & OrsVersus-Singhal Ente	erprises Pvt.Ltd & Ors
Under Section	397/398		
No. Representative (nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. 5, M. aupts, F 2 Miss Orm	La Chalisanoty Adrolds	Respondents 2 to 4	Jufts -7/2/18
1. My Ro 2. My To 3. Aniket Ag 4. Surau	strenko Banog D. N. Sharmar Varwal Sinh	i Sr. Azv Azv	Signery HL

ORDER

Ld. Counsel for the petitioners and the Ld. Pr. CS for the respondents submit that the mediation process is already concluded and certain post-mediation process is to be completed. Parties need further time to give effect to the post-settlement terms. Accordingly adjourned to 17/04/2018.

(Jinan K.R.) Member (J)

Sd